

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 46/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: All Arch India Pvt.Ltd.
V/s.
S. S. Facades Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Sameer K. Chaudankar	Advocate for the petitioner	
2.	Rahina Mangi	Advocate for Respondent	

ORDER

CP 46/I&BC/NCLT/MB/MAH/2017

On the memo filed by the Petitioner Counsel seeking extension of time on the ground that the Settlement is at the advanced stage, at request of the parties, list this matter on 27.9.2017 for reporting Settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)